NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Company Appeal(AT)(Insolvency) No. 341 of 2021

IN THE MATTER OF:

PEC Ltd. ...Appellant

Vs

Tathagat Exports Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Shreesh Chadha Kanth, Advocate.

For Respondent:

ORDER (Through Virtual Mode)

04.05.2021 Learned Counsel appearing on behalf of the Appellant submits that the Senior Counsel has been declared Covid +ve and seeks short adjournment.

List the Appeal on 1st June, 2021 under the heading For Admission (Fresh Case)'.

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari] Member (Technical)

Akc/Gc